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Title: Need to give approval to the plan of Government of Maharashtra for modernization of police force in the State -laid.

SHRIMATI SUPRIYA SULE (BARAMATI) : The Ministry of Home Affairs, Government of India vide their letter dated 22 December, 2008, asked the State Government of Maharashtra to send a plan for modernization of police force for the year 2009-10. Taking into consideration the attack on 26/11/2008 by extremists and considered total need of the police forces for equipment and weaponry for the next two years, a detailed plan of Rs. 585.4652 crore was prepared for 2009-10 and submitted to Government of India on 18 May, 2009. However, in the meeting of the High Powered Committee of the Government of India held on 11 June, 2009, it was decided that the plan submitted by the State Government is not acceptable. A revised plan prepared by the Government of Maharashtra was forwarded to the government of India on 16 June, 2009. As the extremists threats are still continuing, it is necessary that the plan should be approved so that the police reforms, as prepared by the Maharashtra Government could be implemented.

I hope and trust the Government will take immediate steps in this regard so that modernization of police force is implemented at the earliest.